

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B": HYDERABAD
(THROUGH VIRTUAL CONFERENCE)**

**BEFORE SHRI SATBEER SINGH GODARA, JUDICIAL MEMBER
and
LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

ITA No. 58/H/2019 Assessment Year: 2013-14		
Jakkireddy Ratnam, Hyderabad. PAN - AGCPR 7636 (Appellant)	Vs.	Income-tax Officer, Ward - 3(4), Hyderabad. (Respondent)
Assessee by:		Shri A.V. Raghuram
Revenue by:		Shri Rohit Mujumdar

CORRIGENDUM

We find that there is a mistake apparent on record in the cause title of the order, that the PAN is wrongly mentioned as AGCPR 7636 in stead of AGCPR 7636P, passed vide order dated 27/05/2021. Therefore, the following correction is made in the cause title and the same may be read as under:

"PAN may be read as AGCPR 7636P instead of AGCPR 7636"

**Sd/-
(S. S. GODARA)
JUDICIAL MEMBER**

**Sd/-
(L.P. SAHU)
ACCOUNTANT MEMBER**

Hyderabad, Dated: 31st March, 2022

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copy to :

<i>1</i>	<i>Shri Jakkireddy Ratnam, C/o S/Shri K. Vasantkumar, AV Raghuram, P. Vinod & M. Neelima Devi, Advocates, 610 Babukhan Estate, Basheerbagh, Hyderabad - 500 001.</i>
<i>2</i>	<i>ITO, Ward - 3(4), Hyderabad</i>
<i>3</i>	<i>CIT(A) - 3, Hyderabad</i>
<i>4</i>	<i>Pr. CIT - 3, Hyderabad</i>
<i>5</i>	<i>ITAT, DR, Hyderabad</i>
<i>6</i>	<i>Guard File.</i>